

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SHRI. U. J. MORE
CIVIL CAUSE LIST OF DATE 09.07.2020 (CR.NO.08)**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	3181/18	Rajesh Sheshnarayan Dubey Vs MCGM	N/M hearing	Bhavya Law and Associates	
2	2258/19	Kantilal Anandji Solanki Vs MCGM	N/M reply /rejoinder	Mr. Abhishek Tripath	
3	3079/19	Navin Bharmal Chheda Vs The Assistant Commissioner	N/M reply /rejoinder	Mr. Hardik Desai	
4	3080/19	Navin Bharmal Chheda Vs The Assistant Commissioner	N/M reply /rejoinder	Mr. Hardik Desai	
5	3232/19	Ramesh Khetshi Chheda Vs The Assistant Commissioner	N/M reply /rejoinder	Mr. Hardik Desai	
6	31/20	Mr. Mohd. Salim Maniyar v/s MCGM	N/M reply /rejoinder	Mr. Mukesh Dubey	